

# HIGH COURT OF JUDICATURE AT ALLAHABAD

U.P. Higher Judicial Service Recruitment 2014 (DHJS)

## NOTICE

Sri Rajender Goyal, Roll No. 5163 who has been declared ineligible under the modified result of U.P. Higher Judicial Service Direct Recruitment Preliminary Examination, 2014 due to being in service is now ***provisionally allowed to appear in the U.P. Higher Judicial Service Main Written Examination, 2014*** by this Hon'ble Court subject to the condition that he will furnish the relevant documents with regard to his employment, hours of service, nature of job and details of cases conducted by him in the Court during the period of his employment.

**Registrar General**

02.11.2014

# **HIGH COURT OF JUDICATURE AT ALLAHABAD**

**U.P. Higher Judicial Service Recruitment 2014 (DHJS)**

## **NOTICE (1)**

The candidates of reserved category who have been declared ineligible under the modified result dated 21.10.2014 of Direct Recruitment of U.P. Higher Judicial Service Preliminary Examination, 2014 due to change of category (on account of not submitting requisite caste certificate) are now declared successful for main written examination subject to condition that who have yet not submitted the requisite caste certificate are required to submit the same latest by 10.11.2014 as the Hon'ble Court has extended the time for submission of caste certificate till 10.11.2014.

## **NOTICE (2)**

The requisite caste certificate submitted by successful candidates of reserved category after due date i.e. 23.08.2014, have now been accepted and they are treated in their original category. They are declared successful to appear in the main written examination of Direct Recruitment of U.P. Higher Judicial Service, 2014

**REGISTRAR GENERAL**

02.11.2014